

(b) if so, the reasons for such advise and interference in Para-Military Force of the Union Government; and

(c) the steps proposed to be taken by the Government to remedy the situation ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) The Government is not aware of any such situation, prevailing in the CISF in matters relating to recruitment, postings and transfer of staff and officers of the CISF.

(b) Does not arise.

(c) Does not arise.

Child Labour in Andhra Pradesh

305. SHRIMATI LAKSHMI PANABAKA : Will the Minister of LABOUR be pleased to state :

(a) whether the Andhra Pradesh top in the list of child labour;

(b) if so, whether the Government of Andhra Pradesh has prepared any concrete programme in this regard;

(c) if so, whether World Bank is helping the Government of Andhra Pradesh in integrated child development service;

(d) the steps being taken to reduce the child labour in the State; and

(e) if not, the reasons therefor ?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (c) Yes, Sir.

(d) Government has taken a series of steps for elimination child labour working in hazardous occupations. Under the Child Labour (Prohibition & Regulation) Act, 1986 employment of children is prohibited in certain occupations/processes listed in the schedule to the Act. Apart from legal measures, Government has taken steps for withdrawal and rehabilitation of child labour working in hazardous occupations through the scheme of National Child Labour Projects. Under the scheme, special schools have been set up with provision for non-formal education, vocational training, nutrition health care, stipend etc. So far, 20 projects have been sanctioned for coverage of 43,550 children working in hazardous occupations.

(e) Does not arise.

[English]

Creation of Districts

306. SHRI DADA BABURAO PARANJPE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware that formation of several districts in Madhya Pradesh by the State Government have created a lot of resentment among the people;

(b) if so, the reaction of the Government in this regard;

(c) whether the Union Government intend to intervene in the matter so that formation of the said districts are completed properly; and

(d) if not, the reasons thereof ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) It is essentially for the State Governments to take a decision in the matter of creation of new districts within their respective territory. The Central Government is not involved in the exercise.

[English]

Increase in Militant Activities

307. SHRI G. GANGA REDDY :

SHRI M. RAJIAH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether militant activities are increasing in Himachal Pradesh (Chamba), Jammu and Kashmir and North Eastern States;

(b) if so, the reasons therefor ?

(c) the causes of intelligence failure and lack of success in counter insurgency operations; and

(d) the steps proposed to be taken by the Union Government to combat insurgency ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) There has been a decrease in the number of militancy related incidents in Jammu and Kashmir. In Himachal Pradesh only one major militancy related incident took place this year. In the North East while there has been a decrease in militancy related activities in Nagaland and Manipur, the number of incidents have increased in Assam and Tripura due to increased militant action against civilians in these two states, who are soft targets.